## GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

## LOK SABHA UNSTARRED OUESTION NO. 3747

ANSWERED ON 12.08.2025

## GRAM PANCHAYAT DEVELOPMENT PLANS

†3747. SHRI MUKESHKUMAR CHANDRAKAANT DALAL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the drone mapping coverage under the Survey of Villages and mapping with improvised technology in village areas (SVAMITVA) scheme has contributed to a precise distribution of property cards, and if so, the data thereof;
- (b) whether the SVAMITVA scheme has contributed to increased improvements in rural governance and enhanced the implementation of Gram Panchayat Development Plans (GPDPs), and if so, the data thereof;
- (c) whether the preparation and distribution of these property cards have led to the empowerment of rural women with legal property ownership and if so, the data thereof;
- (d) whether the scheme significantly reduced property disputes and if so, the data thereof particularly State-wise including Gujarat; and
- (e) the details on the manner in which the scheme has led to better access to institutional credit while empowering rural citizens?

## **ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ (PROF. S. P. SINGH BAGHEL)

(a) Yes sir, drone mapping coverage SVAMITVA scheme has contributed to a precise distribution of property cards. As on 6<sup>th</sup> August 2025, drone survey has been completed in 3.26

lakh villages out of the targeted 3.44 lakh villages; 2.63 Crore property cards have been prepared in 1.73 lakh villages.

- (b) Thus, SVAMITVA scheme has contributed significantly to increased improvements in rural governance and enhanced the implementation of Gram Panchayat Development Plans (GPDPs). All high-resolution drone images generated of rural abadi areas under SVAMITVA Scheme are being integrated with Gram Manchitra application of the Ministry. These digital images provide decision support system to Gram Panchayats to facilitate Gram Panchayats Development Plan (GPDP). However, no such data is maintained by the Ministry.
- (c) As per the information available with this office, Madhya Pradesh has made it mandatory to include name of women owners in the property cards under SVAMITVA Scheme as per their SVAMITVA Survey Guidelines issued by their Revenue Department vide letter No. 2 -5/2021/सात/शा.-7 dt 05.04.2021 however, no data is available with the Ministry with regards to number of women property owners. Such type of initiative taken by any other States has not come in the notice of the Ministry.
- d) The scheme has been designed to ensure generation of precise property cards, thus reducing property disputes by providing clear ownership records. This is aimed at bringing transparency, enabling ease of transactions, and strengthening property rights in Abadi areas. However, no data is available with the Ministry with regards to reduction in property disputes.
- (e) The SVAMITVA scheme has contributed to better access to institutional credit for property card owners. As per information shared by Department of Financial services, 9931 loans worth Rs. 1307 crore have been disbursed.

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